

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.61
TO BE ANSWERED ON 26.07.2024

INTEGRATED CHILD PROTECTION SERVICES SCHEME

*61. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the details of funds allocated under the Integrated Child Protection Scheme (ICPS) during the last five years, year-wise, State-wise;
- (b) the number of children who were benefited under the ICPS Scheme during the said period especially in the State of Telangana, district-wise, year-wise;
- (c) whether the Government has conducted any assessment regarding the effectiveness of ICPS in providing a safe and protective environment for children, if so, the details thereof and if not, the reasons therefor; and
- (d) whether any initiatives have been undertaken to strengthen the implementation of ICPS and address the challenges faced in its execution, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI. ANNPURNA DEVI)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO.61 FOR ANSWER ON 26.07.2024 RAISED BY SHRI CHAMALA KIRAN KUMAR REDDY REGARDING INTEGRATED CHILD PROTECTION SERVICES SCHEME

(a) : The Ministry of Women and Child Development is administering the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) (as amended in 2021) which is the primary legislation for ensuring the safety, security, dignity and well-being of children. Under this, the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' (erstwhile Integrated Child Protection Services (ICPS) Scheme) to support the State Governments and UT Administrations for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL).

During the last five years period, State-wise and year-wise details of funds released under the Mission Vatsalya Scheme, are at **Annexure-I**.

(b) : The State-wise number of children benefited under the Mission Vatsalya Scheme during the last five years period including the State of Telangana is at **Annexure-II**. The district-wise information regarding children benefitted under Mission Vatsalya Scheme is not maintained centrally.

(c) National Institution for Transforming India (NITI) Aayog in 2020 conducted an evaluation study for all Schemes of the Women and Child Development (WCD) including erstwhile Integrated Child Protection Services (ICPS) Scheme. The Study captured the broader canvas of effectiveness, efficiency, impact etc. across the schemes of the Ministry. The Study was conducted across 12 States/UTs.

The findings of the Study *inter-alia* mention that the (erstwhile) ICPS scheme was in accordance with the provisions envisaged under the JJ Act, 2015 and contributed for improvement in the statutory service delivery structures under the Scheme. It mentioned about the cost norms and focus areas of the Scheme and emphasized upon requirements of training and capacity building of all the functionaries.

(d) The Ministry constantly engages with the States/ UTs from time to time as regards implementation of Mission Vatsalya Scheme. The Ministry has issued various advisories and held Zonal Conferences and Sensitization/ Dissemination Workshops under the Scheme for supporting on ground implementation.

The initiatives taken under the Mission Vatsalya Scheme include collaboration with National Institute of Mental Health and Neurosciences (NIMHANS), Bangalore under "SAMVAD" (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress). SAMVAD works in areas of Mental Health, Care & Protection, Education and Policy & Law. Various training and capacity building programmes have been conducted for child protection functionaries and others stakeholders across the States/ UTs.

Also the Ministry in collaboration with Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie has developed an online training module on Juvenile Justice (Care and Protection for Children) Act, 2015 (as amended in 2021) for capacity building of multiple stakeholders such as State Governments/ UT Administrations, district authorities and others.

ANNEXURE- I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA STARRED QUESTION NO.61 FOR ANSWER ON 26.07.2024 RAISED BY SHRI CHAMALA KIRAN KUMAR REDDY REGARDING INTEGRATED CHILD PROTECTION SERVICES SCHEME

STATE-WISE AND YEAR-WISE DETAILS OF FUNDS RELEASED UNDER THE MISSION VATSALYA SCHEME (2019-20, 2020-21, 2021-22, 2022-23 & 2023-24)

(Rupees in Crore)

Sl. No.	Name of the State	Financial Year				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	13.74	18.28	4.76	36.78	25.01
2	Arunachal Pradesh	11.74	2.94	4.88	29.36	24.35
3	Assam	33.64	31.59	8.65	37.35	59.66
4	Bihar	14.05	22.04	22.03	34.54	65.18
5	Chhattisgarh	20.99	22.82	18.70	7.65	44.66
6	Goa	0.20	1.30	0.03	0.06	0.00
7	Gujarat	21.46	25.91	6.97	23.30	47.10
8	Haryana	22.18	23.91	9.31	29.39	16.17
9	Himachal Pradesh	16.07	14.57	14.54	30.92	21.15
10	Jammu & Kashmir	12.25	14.91	19.30	28.23	43.64
11	Jharkhand	18.46	14.25	12.48	7.43	37.66
12	Karnataka	32.90	28.98	42.52	58.57	90.94
13	Kerala	15.20	11.36	6.07	12.85	22.27
14	Madhya Pradesh	30.53	35.31	30.57	46.91	60.85
15	Maharashtra	24.50	34.33	54.67	71.33	95.38
16	Manipur	31.03	34.69	36.07	48.27	29.24
17	Meghalaya	22.42	20.14	10.06	3.33	31.28
18	Mizoram	25.30	22.44	19.58	15.03	53.09
19	Nagaland	20.86	21.26	18.43	26.31	29.28
20	Orissa	35.42	33.03	40.19	37.55	60.28
21	Punjab	7.22	5.58	1.73	10.69	15.44
22	Rajasthan	31.96	32.22	15.43	66.00	42.84
23	Sikkim	6.63	6.13	8.08	10.47	5.80
24	Tamil Nadu	149.15	96.37	76.70	51.03	128.70
25	Telangana	17.26	4.32	38.51	28.25	39.98
26	Tripura	8.80	10.76	9.77	1.60	32.09
27	Uttar Pradesh	42.78	52.36	45.54	66.05	103.57
28	Uttarakhand	9.19	7.12	5.08	3.66	32.63
29	West Bengal	28.15	43.76	39.70	26.64	57.42
30	Andaman & Nicobar Island	3.30	2.83	0.08	3.75	2.68
31	Chandigarh	0.00	1.69	1.63	5.24	5.83
32	Dadra & Nagar Haveli	1.94	0.56	1.43	3.90	3.19
	Daman & Diu	1.42				
33	Delhi	9.73	6.57	7.95	15.07	3.89
34	Lakshadweep	0.00	0.00	0.05	0.00	0.36
35	Ladakh	0.00	1.53	1.26	1.42	4.39
36	Puducherry	5.02	3.94	2.72	5.84	5.67
	Total	745.46	709.78	635.46	884.76	1341.68

ANNEXURE- II

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA STARRED QUESTION NO.61 FOR ANSWER ON 26.07.2024 RAISED BY SHRI CHAMALA KIRAN KUMAR REDDY REGARDING INTEGRATED CHILD PROTECTION SERVICES SCHEME

I(A). STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION VATSALYA SCHEME IN THE CHILD CARE INSTITUTIONS DURING THE LAST FIVE YEARS

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	3356	3012	3069	1504	1546
2	Arunachal Pradesh	195	195	147	206	206
3	Assam	1793	1624	1378	1380	1241
4	Bihar	1418	1844	2372	2088	2227
5	Chhattisgarh	2264	2169	2167	1974	1843
6	Goa	798	798	685	526	461
7	Gujarat	1895	1946	1299	1651	3195
8	Haryana	1799	2017	1786	1239	963
9	Himachal Pradesh	1374	1264	1147	805	926
10	Jammu and Kashmir	823	759	579	817	1104
11	Jharkhand	1683	1767	1537	1219	1238
12	Karnataka	4527	4303	3974	3182	3110
13	Kerala	1043	591	1380	697	776
14	Madhya Pradesh	3152	2976	2982	2292	2597
15	Maharashtra	2540	3716	3468	3654	3495
16	Manipur	1845	1966	1980	2121	2295
17	Meghalaya	1023	975	915	972	1031
18	Mizoram	1204	1018	776	914	1172
19	Nagaland	674	770	597	493	562
20	Orissa	7662	7392	7077	4153	4431
21	Punjab	697	681	685	607	533
22	Rajasthan	4960	5130	3670	2560	2733
23	Sikkim	580	519	534	526	468
24	Tamil Nadu	13339	13819	13877	7785	10118
25	Telangana	1626	1626	2822	1129	2243
26	Tripura	848	832	875	829	948
27	Uttar Pradesh	4684	4965	4722	3238	3226
28	Uttarakhand	524	511	457	700	589
29	West Bengal	5708	5257	6494	6220	4744
30	Andaman & Nicobar	411	360	301	308	274
31	Chandigarh	269	297	153	202	222
32	Dadra & Nagar Haveli and Daman & Diu	35	60	5	28	36
33	Ladakh	25	0	0	25	84
34	Lakshadweep	0	0	0	0	0
35	Delhi	1986	1500	1835	1206	1216
36	Puducherry	1005	956	373	690	739
	Total	77765	77615	76118	57940	62592

ANNEXURE- II

**ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA
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PROTECTION SERVICES SCHEME**

**I(B). STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION
VATSALYA SCHEME IN NON-INSTITUTIONAL CARE DURING THE LAST FIVE
YEARS**

Sl. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	604	144	144	9150	10000
2	Arunachal Pradesh	903	318	318	840	1719
3	Assam	368	434	434	858	1919
4	Bihar	854	1,646	1,646	504	4001
5	Chhattisgarh	1,250	1,250	1,250	288	1137
6	Goa	0	13	13	27	62
7	Gujarat	1,088	1,438	1,438	506	450
8	Haryana	1,042	1,042	1,042	5155	643
9	Himachal Pradesh	563	563	563	1347	1352
10	Jammu & Kashmir	521	979	979	1398	4024
11	Jharkhand	1,125	1,125	1,125	3086	4629
12	Karnataka	1,357	1,375	1,375	3875	12449
13	Kerala	323	323	323	1133	1455
14	Madhya Pradesh	1,125	2,188	2,188	2377	13715
15	Maharashtra	1,688	1,688	1,688	9844	21680
16	Manipur	396	729	729	1120	1288
17	Meghalaya	260	490	490	1028	1083
18	Mizoram	396	396	396	591	1516
19	Nagaland	521	521	521	752	779
20	Odisha	1,375	1,375	1,375	1772	3697
21	Punjab	1,042	263	263	612	4150
22	Rajasthan	750	1,438	1,438	239	933
23	Sikkim	188	188	188	323	460
24	Tamil Nadu	1,521	1,521	1,521	2975	5411
25	Telangana	1,479	1,563	1,563	6454	4858
26	Tripura	198	365	365	305	1373
27	Uttar Pradesh	3,313	3,313	3,313	1766	10000
28	Uttarakhand	302	573	573	847	1817
29	West Bengal	1,021	1,083	1,083	1670	2750
30	Andaman & Nicobar Islands	42	52	52	0	1
31	Chandigarh	64	67	67	199	309
32	D & N.H and D & Diu	94	156	156	519	984
33	Ladakh	0	0	0	29	411
34	Lakshadweep	0	0	0	0	0
35	Delhi	200	521	521	980	635
36	Puducherry	115	198	198	106	171
Total		26084	29331	29331	62675	121861

